

**Central Administrative Tribunal
Principal Bench,
New Delhi**

OA 956/2016

this the 24th day of May, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J)

Smt. Gindori Devi
Widow of Late Balram
S/o Shri Mohar Singh
R/o V & PO Mohammadpur Majra
Tehsil Beri, District Jhajjar
Haryana-124133. Applicant.

(By Advocate: Shri P. Ramesh)

Versus

1. Union of India
Through its Secretary
Ministry of Railway
Baroda House
New Delhi.
2. Sr. Divisional Security
Commissioner (West)/
Sr. Divisional Executive Officer
Northern Railway
RPF, P.K.Road
New Delhi.
3. Ministry of Defence
Through its Secretary
New DelhiRespondents

(By Advocate: Shri Shailendra Tiwari)

ORDER (ORAL)

When this matter is taken up for hearing, the learned counsel appearing for the applicants having noticed that this Tribunal has no jurisdiction, since the matter pertains to Railway Protection Force seeks leave of this Tribunal

to withdraw the present OA with liberty to approach appropriate court. Accordingly, the OA is dismissed as withdrawn, with liberty as aforesaid. No costs.

(V. Ajay Kumar)
Member (J)

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